

Office of District Judge, Ghazipur

Dated: 25.03.2020

Order/ Helpline Nos. 9415036002, 9455069408

As per the directions received from the Hon'ble High Court, through letter no- PS(RG)/34/2020: Allahabad dated: March 24,2020 a helpline is established in view of the current prevalent COVID-19 situation due to complete lockdown in the state of U.P. including Ghazipur district by the State Government. The helpline shall be available for immediate assistance to judicial officers, Class III and Class IV employees of Ghazipur Judgeship including outlying court at Saidpur and Mohammdabad. The employees may contact with the helpline in case of any emergent need with respect to grocery, medical help or any other requirement.

This helpline shall be monitored by the following judicial officers and officials-

Sl.No.	Name and Designation of the Officers / Officials	Contact No.
1.	Sri. Gulab Singh-II, Principal Judge, Family Court, Ghazipur/ O/C, Nazarat.	9415346416
2.	Sri. Sanjay Kumar Singh-III, Addl. District and Sessions Judge/FTC-II, Ghazipur.	8004934389
3.	Sri. Sushil kumar-V, Chief Judicial Magistrate, Ghazipur	9415036002
4.	Sri. Satish Kumar, i/c Chief Administrative Officer, District Court, Ghazipur.	9455069408
5.	Sri. Subash Chandra, Central Nazir, District Court, Ghazipur.	9450895940
6.	Sri. Nagendra Prasad, Second Clerk, District Court, Ghazipur.	9415880646
7.	Sri. Ramashraya Singh, Deputy Nazir, District Court, Ghazipur.	9452580779
8.	Sri. Santosh Kumar, Senior Assistant, CJM Court Ghazipur.	8318153874

The aforementioned officers and Officials will remain in touch with District Administration, Chief Medical Officer and with the undersigned.

Informed learned presiding officer of Motor Accident Claim Tribunal, Ghazipur and presiding officer's of outlying court situated at Saidpur and Mohammdabad for necessary compliance.

Let all the Class III and Class IV employees be intimated accordingly.
Inform all concerned accordingly through print and electronic media.

(Raghvendra)
District Judge,
Ghazipur.

Letter No. 89(vii)/XV dated: 25-03-2020

Copy for information to-

1. The Registrar General, Hon'ble High Court of judicature at Allahabad.
2. The District Magistrate, Ghazipur.
3. Superintendent of Police. Ghazipur.
4. Chief Medical Officer, Ghazipur.
5. Registrar(J), Infrastructure (Subordinate Courts).
6. OSD(J) Computer/CPC with request to upload on official website of Hon'ble High Court.
- ✓ 7. System officer, Civil Court Ghazipur for uploading on website of District Court.

Raghvendra
25/3/20
(Raghvendra)
District Judge,
Ghazipur.